

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ON THE DAY OF Friday THE 27th Day Of September 2024  
COURT HALL NO.9 SITTING AT PRINCIPAL BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE MOHAMMAD NAWAZ

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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| Sl.No.                                      | Case No.  |                   | Adv for<br>Pet/Appl/Comp.                                  | Adv for Resp.   |
|---|---|-------------------|--|---|
| <b>MATTERS PERTAINS TO KALABURAGI BENCH</b> |   |                   |  |   |
| <b><u>ADMISSION</u></b>                     |   |                   |  |   |
| 1   | CRL.A<br>200238/2023<br><br>(DATE)  | (U/S 14<br>(A), ) | MAHANTESH H DESAI  | HCGP FOR R1<br>V/O DATED<br>13.09.2024.<br>SHIVASHARANA REDDY<br>FOR R2 |
| <u>Connected With</u>                       |   |                   |  |   |
| 1.1   | CRL.A<br>200319/2023<br><br>(CIRCULAR NO<br>R(J) 17/2019<br>DATED<br>12.06.2019)  | (U/S 14<br>(A), ) | MAHANTESH H DESAI<br>ANURADHA M DESAI AND<br>KEDAR M DESAI | HCGP FOR R1<br>SHIVASHARANA REDDY<br>FOR R2.                            |
| 1.2   | CRL.A<br>200178/2024<br><br>(AS PER CIRCULAR<br>NO.R(J)24/2024<br>DTD 07.02.2024) | (U/S 14<br>(A), ) | VISHAL PRATAP SINGH  | HCGP FOR R1<br>SHIVASHARANA REDDY<br>FOR R2.                            |

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